

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD

RA No.112/93.
in
OA No.205/93.

Dt. of Order: 3-2-94.

S.Ramamurthy

....Applicant
Vs.

1. Superintendent of Police,
Central Bureau of Investigation,
Visakhapatnam.
2. Union of India, rep. by its
Secretary, Ministry of Home
Affairs, New Delhi

....Respondents

Counsel for the Applicant : Shri P.B.Vijaya Kumar

Shri M.V.Raghava Reddy
Addl.CGSC

CORAM:

THE HON'BLE JUSTICE SHRI V.NEELADRI RAO : VICE-CHAIRMAN
THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

....2.

Off
1

R.A. No. 112/93
in
O.A. No. 205/93.

JUDGMENT

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

OA 205/93 was filed praying for regularisation of
of the services of the applicant as Sweeper-cum-Gardener.
The same was dismissed with a finding that there is no
sanctioned post of Sweeper-cum-Gardner in the office of
the 1st respondent.

modifying the order dated 19.8.1993 in the OA by making a direction for payment of minimum pay plus D.A. as payable to the regular Group-D employees from the date the applicant joined. As no such relief was claimed in the OA, the same was not adverted to in the OA and hence there was no error and much less error apparent on the record in the order dated 19.8.1993 in the OA.

3. Accordingly, this RA is dismissed. No costs.

Shri N.V.Raghava Reddy appeared for the respondents.

(R. RANGARAJAN)
MEMBER (ADMN.)

Neeladri
(V. NEELADRI RAO)
VICE CHAIRMAN

DATED: 3rd February, 1994.

Deputy Registrar (J)cc.

To

1. The Superintendent of Police,
Central Bureau of Investigation, visakhapatnam.
vsn
2. The Secretary, Ministry of Home Affairs,
Union of India, New Delhi.
3. One copy to Mr.P.B.vijaykumar, Advocate, CAT.Hyd.
4. One copy to Mr.N.v.Raghava Reddy, Addl.CGSC.
5. One copy to Library CAT.Hyd.
6. One copy spare.

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)
AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(JUDL)

THE HON'BLE MR.R. AND
(ADMN)

Dated: 3-2-1994.

ORDER/JUDGMENT:

M.A/R.A/C.A. No. 102193

in

O.A.No.

205/93.

T.A.No.

(W.P.No.)

Admitted and Interim Directions
issued.

Disposed of with directions.

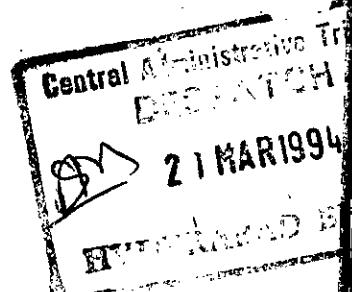
Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.



pvm